

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL,

ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 30th day of **JULY**, 2018

Present:

Hon'ble Mr.Justice Bharat Bhushan, Member-J
Hon'ble Mr. Mohd. Jamshed, Member-A

CIVIL MISC. CONTEMPT PETITION No.330/0046 OF 2018
IN
Original Application No. 331/01158 OF 2014
(U/S 19, Administrative Tribunal Act, 1985)

Tripurari Upadhyay son of Late Paras Nath Upadhyay, R/o
village Chhachho, Tehsil and Post Office Machlishahar,
Bazar, District Jaunpur-222 143 (U.P.).

.....Petitioner

V E R S U S

1. Sri Ashwani Lohani, Chairman, Railway Board, Rail Bhawan, New Delhi.
2. Sri Mool Chandra Chauhan, General Manager, Zonal Railway, North Central Railway, Subedarganj, Allahabad.
3. Sri Sanjay Kumar Pankaj, the Divisional Railway, Manager, Allahabad Division, North Central Railway, Allahabad.

.....Respondents

Advocate for the Applicant:- None.

Advocate for the Respondents:- Shri S.B. Singh.

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, J.M. :

None present for the petitioner. Shri S.B. Singh, counsel for the respondents is present.

2. The compliance report has been filed by the learned counsel for respondents annexing therein the department's letter dated 07.05.2018 indicating that the applicant has already taken over as office Khalasi on 04.05.2018. No contrary assertion has been made by applicant's counsel.

3. Considering the facts and circumstances of the case, we are of the view that the respondents have substantially complied with the order passed by this Tribunal and there is no willful disobedience. Accordingly, the contempt petition is dismissed and the notices issued to the respondents stand discharged.

(Mohd. Jamshed)
Member (A)

(Justice Bharat Bhushan)
Member (J)

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